

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2623/2014

Monday, this the 26th day of October , 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Mr. Jatin Kumar, aged 22 years
Designation Primary Teacher
s/o Mr. Tek Ram
r/o House No.191/4
Gali No.4, Sanjay Colony
Opposite Sugar Mill, Panipat, Haryana

(Nemo)

..Applicant

Versus

1. The State Project Director (SSA)
Office of the UEE Mission
1st Floor, Near Estate Branch
Department of Education
District North, Lucknow Road, Delhi-54
2. The Deputy Director of Education
District New Delhi/Central
Plot No.5, Old Mahila College
Building, Jhandewalan Link Road, Delhi

(Mr. K.M. Singh, Advocate)

..Respondents

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

There is no appearance on behalf of the applicant even on the revised call. The Original Application is dismissed in default and for non-prosecution.

**(V.N. Gaur)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

October 26, 2015
/sunil/